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RAJYA SABHA

Oral Answers

Friday, the 1th March, 1975//te I6//1 Phalguna, 1896 (Saka)

The House met at eleven of the Clock, Mr. Deputy Chairman in the Chair.

ORAL ANSWERS TO OUESTIONS

Technique for Turning Ordinary Graphite into Diamond

*206. SHRI SITARAM SINGH:
SHRI K. P. SINGH DEO: SHRI
LOKANATH MISRA::; SHRI M.
P. VARMA:

Will the Minister of DEFENCE be pleased to state :

- (a) whether it is a fact that Defence scientists using high explosives in Kanpur have developed technique that can turn ordinary graphite into diamond; and
- (b) whether there is a proposal under Government's consideration to give preference to this new technique for further development: if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI LB. PATNAIK): (a) No, Sir.

(b) Does not arise.

SHRI LOKANATH MISRA: Sir, there was a news item in the "Financial Express" wherein Dr. Tamankar, who is in charge of the Research Laboratory in Kanpur, is reported to have said that they have been able to manufacture instant diamonds by putting certain materials under tremendous pressure. I want to know whether the honourable Minister has received any information from the Kanpur Laboratory or whether the honourable Minister is saying something from his own knowledge.

SHRI J. B. PATNAIK: My own knowledge is based on the information
•fTransferred from the 27th February, 1975.
:£The question was actually asked on the floor of the House by Shri Lokanath Misra.

received from the Kanpur Laboratory and there was no such report from the Director of the Laboratory.

SHRI LOKANATH MISRA: Sir, I do not know whether the information of the honourable Minister is the final information on the subject. But the PTI has sent out a news item like this, Sir:

"Efforts were made to produce instant diamonds at the Defence Metallurgical Research Laboratory, Kanpur the Director, Dr. R. B. Tamankar told the annual meeting of the Metallurgical Association of India here yesterday. Dr. Tamankar, however, said that his laboratory has not yet produced instant diamonds as yet. But the high pressure explosive technology developed at the laboratory has been found to be extremely useful in crystallysing certain new materials....etc., etc.".

MR. DEPUTY CHAIRMAN: You need not read all that.

SHRI LOKANATH MISRA: Sir, when I read this news item I thought that we could show some interest in this because, if we could manufacture diamonds like this, they can become marketable and our country can earn money. Therefore, Sir, 1 would like to know from the honourable Minister whether he has got any specific information from this Laboratory as to whether they have been able to find out something.

SHRI J. B. PATNAIK: 1 have some specific information at my command...

SHRI LOKANATH MISRA: Sir, now the information comes out.

SHRI J. B. PATNAIK: No. He has mentioned about some experimental possibilities. But the point is that we have not made any efforts in that direction because the process of manufacturing diamonds is extremely costly and it is not worth the game.

SHRI N. G. GORAY: Sir, Dr. Tamankar is a very well-known metallurgist and. therefore, some credence will have to be given to what he has been reported to have said. May be that we are not in a position to manufacture diamonds as yet. But am 1 correct when I say that some very valuable

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alloys, of which there is a shortage in the country, can be manufactured by this process? Have they come to that point at least, Sir?

SHRI J. B. PATNAIK: Sir, this question refers only to the manufacture of diamonds. So, If the honourable Member wants to know about, any other material, he must put a question separately.

SHRI N. G. GORAY: Sir, he must have been supplied with some more information also

SHRI J. B. PATNAIK : Sir he must put a separate question.

SHRI N. G. GORAY: Sir, I seek your protection. When they collected information from Kanpur, he would not have just said, "No. We are not producing diamonds." He would have said something else also because he could not have said just in one word or in one sentence. It cannot just be one word or one sentence.

MR. DEPUTY CHAIRMAN: Evidently, Mr. Goray, they would not have received much information. All right. Next question.

Diversion of Steel by Firms for speculative purposes

*384. SHRI K. B. CHETTRI:

SHRIMATI AZIZA IMAM: f
SHRI KHURSHED ALAM
KHAN: SHRI SARDAR AMJAD ALI
: SHRI HARSH DEO MALAVIYA: Will
the Minister of STEEL AND MINES
be pleased to state:

- (a) whether it is a fact that some firms at Howrah in West Bengal have recently been punished for diverting steel for speculative purposes:
- (b) if so, what are the names and addresses of the firms;
- (c) whether it is also a fact that one of such firms was managed by I. R, C. I; and
- (d) if so, what is the name of the representative of I. R. C. I, in the management

fThe question was actually asked on the floor of the House by Shrimati Azka Imam.

board of the firm and what action has been, taken against him?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a> to (d) A statement is laid on the Tabic of the House.

Statement

Diversion of Steel by Firms for speculative purposes

Certain allegations of violation of the provisions of the Iron and Steel (Control> Order 1956 have been made against the following firms at Howrah in West Bengal:

- (1) M/s. Amar Industrial Equipment, 54, Dasarath Ghose Lane, Howrah.
- (2) M/s. C. R. Manna & Company, 23, Haider Para Lane, Howrah.
- (3) M/s. Mepco & Company, 20, Maulana Abul Kalam Azad Road, Howrah and 6-A Nutan Para Road Lillooah, Howrah.
- (4) M/s. Shalimar Works Limited, Fere shore Road, Sibpore, Howrah.
- (5) M/s. Calcutta Steel Forging and Fabricating Industries. Dr. H. K. Chatterjee Street, Howrah.
- (6) M/s. The India Machinery Co. Ltd., Dassnagar, Howrah-5.
- (7) M/s. Hind Overseas Pvt. Ltd., 4, Bhujagandhar Road, Howrah.
- (8) M/s. Sankar Iron & Engg. Works Pvt. Ltd., 52/1. Dr. Abani Dutta Road, Howrah-1.

Cases relating to most of the above men: tioned firms are under investigation/ action.

(c) and (d) M/s. India Machinery! Co. Ltd., has been given financial assisitance by the Industrial Re-construction Corporation of India Ltd. However, the I.R.C.I. is not managing the unit. This Unit is being managed by a Board of Management, appointed by the Government of India, on which the I. R.C. I . is 'erepresented by Shri S. K. Chakravarty. i As the case is still under investigation, the